Election Matter
Urgent

F. No. C-50/75/2019-Ad.II (Pt.1)
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

*****

New Delhi the 18th December, 2019

To

The concerned Chief Commissioners/Director Generals in CBIC.

Subject: Bye-elections to 15 ACs in Karnataka and 3 ACs in West Bengal, 2019–
Last visit of EOs for preparation of DEO’s scrutiny reports etc.-Regarding.

Sir,

I am directed to forward herewith a copy of Election Commission of India’s letter No. 464/ECI/LET/EEM/Exp. Obs./EEPS/2019/Vol.II/105 dated 17th December, 2019 (copy enclosed) on the subject mentioned above and to inform that 07 Expenditure Observers deployed in Karnataka and West Bengal are required to make their last visit on 24.12.2019 (for West Bengal) and 04.01.2020 (for Karnataka) and shall be present in the “Account Reconciliation Meeting” to be convened by the DEOs and to stay in the districts for 8 clear days to assist the DEOs in scrutinizing the statements of accounts of election expenditure submitted by the candidates and give their comments in DEO’s scrutiny reports and submit their final report i.e. Report-IV to the Commission.

2. It is requested that the directions of the Election Commission of India may be communicated to 07 Expenditure Observers (as per list enclosed) to make their last visit as per schedule and direction of the Commission in the letter referred above.

Yours faithfully,

(S.A. Ansari)
Under Secretary to the Government of India
Tel.No. 011-23095529

Encl. As above (2 pages)

Copy to:

The Website Manager, CBIC with the request to upload this letter along-with enclosures at the official website of CBIC.

(S.A. Ansari)
Under Secretary to the Government of India
ELECTION COMMISSION OF INDIA
Nirvachan Sadan, Ashoka Road, New Delhi-110001
Dated: 17 December, 2019

To
Shri. S. A. Ansari, Under Secretary (Ad. II), M/o Finance & Nodal Officer,
Dept. of Revenue, Central Board of Excise & Customs,
Room No. 47B, North Block,
New Delhi.
(saansari1967@gmail.com)

Subject: Bye-elections to 15 ACs in Karnataka and 3 ACs in West Bengal, 2019-Last visit of
EOs for preparation of DEO’s scrutiny reports etc.-Regarding.

Sir,

I am directed to refer to the Commission’s letter of even number dated 07.11.2019 &
18.11.2019 and to state that 07 Expenditure Observers deployed in Karnataka and West Bengal
bye-elections (list enclosed) by the Commission from among the IRS(C&C) Officers
sponsored by CBIC are required to make their last visit on 26th day [i.e. on 24.12.2019 for
West Bengal, 04.01.2020 for Karnataka] and shall be present in the “Account Reconciliation
Meeting” to be convened by the DEOs on the 26th day after the declaration of results of
elections in pursuance of the Commission’s letter no. 76/Instructions/EEPS/2015/Vol. II, dated
(Annexure-C11 & C7). They will have to stay in the districts for 8 clear days to assist the
DEOs in scrutinizing the statements of accounts of election expenditure submitted by the
candidates and will give their comments in the DEO’s scrutiny reports (Commission’s letter
no. 76/Instructions/2015/EEPS/Vol. XIV, dated 2nd June, 2016, Annexure-C3) and will submit
their final reports i.e. Report-IV to the Commission.

2. Therefore, you are requested to communicate to the Expenditure Observers (as per the
list enclosed) deployed in West Bengal and Karnataka to make their last visit and to reach the
assigned ACs/District Hq. on 24.12.2019 (West Bengal) and 04.01.2020 (Karnataka)
respectively.

Yours faithfully,

(Anup Kumar Khakhhlary)
Under Secretary

Copy to:- Expenditure Observers deployed in West Bengal and Karnataka with the request to
make their last visit to their assigned ACs/District Hq. on 24.12.2019 (West Bengal) and
04.01.2020 (Karnataka) respectively. (By e-mail)

(Anup Kumar Khakhhlary)
Under Secretary
List of IRS(C&CE) officers deployed in Bye-elections, Karnataka, 2019:-

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>No. and Name of Assembly Constituency</th>
<th>Name of Expenditure Observer deployed</th>
<th>Contact No.</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>90-Vijayanagara AC</td>
<td>Sh. Abhishek Kumar IRS(C&amp;CE):2014 (R-25031)</td>
<td>08130553056</td>
</tr>
<tr>
<td>2</td>
<td>141-Chikkaballapur AC</td>
<td>Sh. Ranvijay Kumar IRS(C&amp;CE):2010 R-20685</td>
<td>08017012555</td>
</tr>
<tr>
<td>3</td>
<td>151-K R Pura AC, 156-Mahalakshmi Layout AC</td>
<td>Sh. Sameer Kumar Jha IRS(C&amp;CE):2008 R-17395</td>
<td>09868551755</td>
</tr>
<tr>
<td>4</td>
<td>3-Athani AC, 4-Kagwad AC</td>
<td>Sh. Varun Kumar Singh IRS(C&amp;CE):2015 R-27182</td>
<td>08010032324</td>
</tr>
<tr>
<td>5</td>
<td>9-Gokak AC</td>
<td>Sh. Sudhanshu Rai IRS(C&amp;CE):2010 R-25125</td>
<td>08017042666</td>
</tr>
</tbody>
</table>

List of IRS(C&CE) officers deployed in Bye-elections, West Bengal, 2019:-

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>No. and Name of Assembly Constituency</th>
<th>Name of the Expenditure Observer</th>
<th>Contact No.</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>34-Kaliaganj(SC)</td>
<td>Sh. Patil Prashant Suamrao IRS(C&amp;CE):2011 R-22231</td>
<td>09970345272</td>
</tr>
<tr>
<td>2</td>
<td>224- Kharagpur Sadar</td>
<td>Sh. Manjunath T IRS(C&amp;CE):2010 R-21925</td>
<td>07984895144</td>
</tr>
</tbody>
</table>